

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:628  
ANSWERED ON:23.07.2015  
Funds for New Thermal Power Plants  
Gutha Shri Sukender Reddy;Reddy,Kotha Prabhakar

**Will the Minister of POWER be pleased to state:**

- (a) whether the Telangana/Andhra Pradesh Governments have requested the Union Government for release of funds for establishment of new Thermal Power Plants and if so, the details thereof;
- (b) whether the Union Government has directed the State Governments for replacement of old and outdated Thermal Units with new supercritical thermal units and the details thereof; and
- (c) whether these States have requested the Central Government for release of funds and provide incentives for import of technology and machinery and if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY

( SHRI PIYUSH GOYAL )

(a) : No, Madam.

(b) : Andhra Pradesh Power Generation Corporation Limited (APGENCO) has informed that Ministry of Environment and Forests and Climate Change (MoEF & CC) while issuing the Environment clearance to the Dr. Narla Tata Rao Thermal Power Station (Dr. NTTPS) Stage-V (1x800 MW), has set out specific conditions, one of which is "considering the pollution load of the old Units (I&II) and proximity to Vijayawada (New Capital of Andhra Pradesh), the Expert Appraisal Committee (EAC) recommended to phase out the units I and II at the earliest".

Central Electricity Authority had recommended to Telangana State Power Generation Corporation Limited (TSGENCO) to explore the possibility of replacing Kothagudem TPS (4x60 MW + 4x120 MW) units with 660 MW or 800 MW Super Critical units.

(c) : No, Madam.

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